

Central Administrative Tribunal  
Principal Bench

CP 210/2002  
OA 170/2002

2

New Delhi, This the 29th day of May, 2002

Hon'ble Dr. A. Vedavalli, Member (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

1. Shri Chander Pal  
S/o Shri Pholi Singh  
R/o Village - Aurangpur  
Post Dhankaur  
Distt. Gautambudh Nagar  
U.P.
2. Shri Niranjan  
S/o Shri Ramji Lal  
R/o Jhuggi No. 361  
Block 28  
Tilokpuri, Delhi.

.....Petitioners

(None present even on second call)

VERSUS

1. Dr.(Mrs.) K.M.Nagpal  
Director (Med),  
ESI Hospital  
Sector 24  
NOIDA, UP.

...Respondent

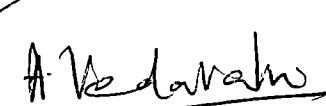
(None present even on second call)

ORDER(Oral)

By Hon'ble Dr. A. Vedavalli, Member (A)

None present for the petitioners even on the second call. It is seen that none was present on behalf of the petitioners even on an earlier occasion namely 21.5.2002. In the circumstances, it appears that the petitioners are not interested in pursuing the CP further. CP is, therefore dismissed for default and non prosecution.

  
(Govindan S. Tampi)  
Member (A)

  
(Dr. A. Vedavalli)  
Member (J)